NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/161/2016

NAME OF THE PETITIONER(S)

: Easwaramurthy Arumugam & 4 others

NAME OF THE RESPONDENT(S)

: M/s Sree Thirumalai Electronics Pvt Ltd & 7 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

For Petitioner

For V Makesh & Associates

ORDER

Ms M Jayashree, representing senior counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that the counsel has to obtain signatures on certain documents in relation to the settlement which has been arrived at between the parties. She prayed time for reporting the final outcome of the settlement talks. Time extended at her request. She is further directed to inform the counsel for respondents regarding the next date of hearing. Put up on 05.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Taria) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)